

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGES  
NORTH WEST & NORTH DISTRICT, ROHINI, DELHI

URGENT NOTICE

Reg.: Destruction of Unclaimed Certified Copies prepared till 31<sup>st</sup> December 2023 and  
Application for supply of Certified Copies (Under Objection) for the period i.e. upto 31.12.2023

All Advocates/Parties/Litigants/applicants are hereby informed to kindly contact Copying Agency functional at Room 303, 3rd Floor, Rohini Courts, Delhi and its Certified Copies Application Counter functional at eSewa Kendra at Central Hall, Ground Floor, Rohini District Courts, (temporarily relocated) on any working day (during working hours i.e. 10:30 AM to 01:00 PM & 02:00PM to 03:30 PM) to collect the certified copies prepared till 31.12.2023 which are lying ready for delivery.

It is notified for information of all the concerns that if the said certified copies are not collected up-to 31.05.2024, then the said unclaimed copies will be destroyed without any further notice and the amount so deposited by the applicants for such attested copies shall stand forfeited in view of "Rule 10A added in Ch.5-B, Delhi High Court Rules & Orders Volume V, published in the Delhi Gazette on 01.09.2009" which explains "in case the attested copy is not collected within 120 Days from the date of its preparation, it will be destroyed, and the amount deposited for such attested copy shall stand forfeited".

The Advocates/Litigants are further requested to contact Branch Incharge/Sr. Most Official of the Copying Agency on any working day to collect the applications made to supply Certified Copies from 01<sup>st</sup> July 2023 to 31<sup>st</sup> December 2023 which are lying under objection. However, the said applications, if not collected for removal of objections by 31.05.2024, shall also be destroyed immediately/thereafter without any further notice and the amount so deposited for such applications shall stand forfeited. Details of such applications/objections are available with the Copying Agency Counter for reference/record purposes.

This Notice is issued with the prior approval of Ld. Principal District & Sessions Judge (N/W) & (N), Rohini Courts, Delhi

(Sunil Chaudhary)  
DHJS/Officer In-charge  
(Copying Agency)  
Rohini District Courts, Delhi

Dated..... 02/05/2024

15395-15417  
No. ....CA/NW&North/RC/2024

- Copy forwarded for information and necessary action to:
01. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
  02. The Ld. Principal District & Sessions Judge, Central Distt., THC West Distt., THC, South Distt., Saket, South East, Distt., Saket, Patiala House Distt., Rouse Avenue Distt., East Distt. KKD, North/East Distt., KKD, Shahdaraa Distt., KKD South West Distt., Dwarka, Delhi/ New Delhi.
  03. The President/Secretary Rohini Court Bar Association, Rohini Courts, Delhi for wider publicity amongst respected Members of Bar and for other Bar Association in Delhi.
  04. The In-charge, Caretaking Branch, Rohini District Courts for placing this Notice on all notice boards available in Rohini Courts, Delhi
  05. The Public Information Officer North West & North District, Rohini Courts, Delhi.
  06. The Incharge, Facilitation Centre, Rohini Courts, Delhi.
  07. The Dealing Official (R&I) Rohini Courts, Delhi for uploading the same on layers.
  08. The Website Committe, THC & Rohini for necessary uploading on Website of both districts.
  09. The Office's of Ld. Principal D&SJ (North West & North District), Rohini Courts, Delhi.
  10. Guard File

(Sunil Chaudhary)  
DHJS/Officer In-charge  
(Copying Agency)  
Rohini District Courts, Delhi

oic/genl-w  
vllw  
PD&SJ (W)  
05/05/2024

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 15796-15799 /Circular/Genl./West/THC/2024

Dated 09/5/24

**Sub: Destruction of Unclaimed Certified Copies prepared till 31<sup>st</sup> December 2023 and Application for supply of Certified Copies (Under Objection) for the period i.e. upto 31/12/2023..**

Forwarded copy of Urgent Notice Bearing Endorsement No. 15395-15417 CA/NW&North/RC/2024 Dated 02.05.2024 of Sh. Sunil Chaudhary, DHJS/Officer In-charge (Copying Agency), Rohini District Courts, Delhi received, on the subject cited above, from the Office of The Principal District & Sessions Judges, North West & North District, Rohini, Delhi for the information and necessary action to:-

1. The President/Secretary, Tis Hazari Bar Association, Tis Hazari Courts, Delhi for wider publicity among respected Members of Bar/Lawyers/Litigants.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS as well as on the Notice Board of Tis Hazari Courts Complex, Delhi.

(Ajay Gupta)

District Judge (Commercial Court) – 05/  
Officer In-charge, General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.